

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Tuesday the 23rd day of January 2024 at 10.30 a.m
(HYBRID MODE)

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**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and
Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 52/2023 Leave to file IA No. 183/2023 To dispense with IA No. 184/2023 For Condone Delay IA No. 182/2023	Mr. C Ganapathy Vs Mr. KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors. WITH	Mr. S Murugan	
2	Comp App (AT) (CH) (Ins) No. 63/2023 Leave to file IA No. 231/2023 For Condone Delay IA No. 230/2023 To dispense with IA No. 232/2023	Mr. N Krishnan Vs Mr. KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors. WITH	Mr. S Murugan	
3	Comp App (AT) (CH) (Ins) No. 64/2023 Leave to file IA No. 234/2023 To dispense with IA No. 236/2023 For Condone Delay IA No. 233/2023 Additional docs IA No. 235/2023	Mr. D Ramjee Vs Mr. KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors.	Mr. S Murugan	
4	Comp App (AT) (CH) (Ins) No. 455/2023 To dispense with IA No. 1421/2023 For Stay IA No. 1422/2023	The Regional provident Fund Commissioner-II Vs M/s.Harshavardhan Cotton and Synthetic Mills Pvt Ltd. & Anr.	Mr. PK Panneer Selvam	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) No. 90/2022 For Stay IA No. 778/2022	Vaikundarajan Subramanian & Anr Vs Jagatheesan Muthurajan & 9 Ors WITH	Mr. Ramaswamy Meyappan	Ms. Anisha Chandrakumar- R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5
6	Comp App (AT) (CH) No. 91/2022 For Urgent Hearing IA No. 785/2022 For Stay IA No. 786/2022	Vaikundarajan Suba Saranya Vs Jagatheesan Muthurajan & 10 Ors WITH	Ms. K. Subbu Ranga Bharathi	Ms. Anisha Chandrakumar- R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5
7	Comp App (AT) (CH) No.92/2022 For Urgent Hearing IA No. 788/2022 To dispense with IA No. 789/2022 For Stay IA No. 787/2022	S Vaikundarajan Vs Jagatheesan Muthurajan & 10 Ors WITH	Ms. Johnsy Greeta	Ms. Anisha Chandrakumar- R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5
8	Comp App (AT) (CH) No.93/2022 For Stay IA No. 790/2022 For Urgent Hearing IA No. 791/2022	Vaikundarajan Velmurugan Vs Jagatheesan Muthurajan & 10 Ors WITH	Mr. J. Kingsly Solomon	Ms. Anisha Chandrakumar- R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5
9	Comp App (AT) (CH) No. 94/2022 For Stay IA No. 792 & 794/2022 For Urgent Hearing IA No. 793/2022 For Interim Relief IA No. 795/2022	Sumana Balasamy Kamaraj Vs Jagatheesan Muthurajan & 10 Ors.	Ms. S. Elambharathi	Ms. Anisha Chandrakumar- R1, R3 Mr. N.V. Prakash & Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	Comp App (AT) (CH) (Ins) No. 332/2023 For Condone Delay IA No. 1007/2023 For Stay IA No. 1008/2023 Urgent Listing IA No. 1006/2023	Essel Finance Advisors & Managers LLP Vs Mr. Pankaj Srivastava, Liquidator, Samruddhi Realty Ltd. & 2 Ors.	Mr. VV Sivakumar	Mr. Abhishek Anand- R1
11	Comp App (AT) (CH) (Ins) No. 465/2023 For Stay IA No. 1451/2023	Rajagiri Campus Court Home Buyers Welfare Association Vs Rajendran R, RP of Asten Realtors Pvt. Ltd. & 2 Ors.	Mr. Avinash Krishnan Ravi	Mr. Saurabh Nikalje For Caveator
12	Contempt Case (AT) No. 7/2019 in Company Appeal (AT) (Ins) No. 552/2018 For Clarification IA No. 73/224	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr.	Mr. Ajay Gagger	Mr. Yogesh Jagia R1
13	Contempt Case (AT) No. 8/2019 in Company Appeal (AT) (Ins) No. 553/2018	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr.	Mr. Ajay Gagger	Mr. Yogesh Jagia R1
14	Comp App (AT) (CH) (Ins) No. 437/2023	Asset Reconstruction (India) Company Limited Vs Manyata Developers Pvt. Ltd.	Mr. G Vivekanand	Ms. R Moneshaa For Caveator
15	TA (AT) No. 102/2022 (CA (AT) (Ins) No. 666/2020)	G Krishna Mohan RP, Leo Meridian Infrastructure Projects and Motels Ltd. Vs Deputy Director, Directorate of Enforcement & 3 Ors.	Mr. Vijayant Paliwal	Mr. Zoheb Hossain
16	Comp App (AT) (CH) No.41/2022 For Stay IA No.529/2022	V. Ravi Prakash Vs Associated Broadcasting Company Pvt. Ltd. & 9 Ors. WITH	Mr. Adithya Reddy	Mr.Chandramouli Prabhakar - R1 Mr. Adith Narayan R2,R3 Mr. D. Pavan Kumar R4-R8

				Mr. Arvind Srevatsa- R9 Mr. DVAS Ravi Prasad- R10
17	Comp App (AT) (CH) No. 114/2022 For Stay IA No.1036/2022	Mr. MKVN Murthy Vs Associated Broadcasting Company Pvt Ltd. & 9 Ors	Mr. SV Pravin Rathinam	Mr. Sriram Venkatavaradan- R4 Mr. DVAS Prasad- R10
18	Comp App (AT) (CH) (Ins) No.198/2022 For Exemption IA No. 447 & 449/2022 For Additional Docs. IA No. 448/2022	Cooperative Rabobank U.A Vs Coffee Day Global Limited	Mr. Dwarakesh Prabhakaran	Mr. A. Murali Mr. Anant Merathia
19	Comp App (AT) (CH) No. 58/2023 For Condone Delay IA No. 687/2023 For Exemption IA No. 685/2023 Leave to file IA No. 686/2023	Comissioner of Customs (Preventative) Vs Thiru Arooran Sugars Ltd. & 2 Ors.	Mr. SR Sundar	Mr. B Dhanaraj- R1 Mr. S Kaushik Ramaswamy- R2
20	Comp App (AT) (CH) (Ins) No. 125/2023 For Stay IA No. 426/2023 For Urgent Listing IA No. 425/2023	Mr. Sutanu Sinha Vs M/s. Litostroj Power D.O.O WITH	Mr. Nithyavendhan K	Mr. Arun Karthik Mohan
21	Comp App (AT) (CH) (Ins) No. 224/2023	Litostroj Power D.O.O. Vs IVRCL Limited & Anr.	Mr. Arun Karthik Mohan	Mr. Nithyavendhan K
22	Comp App (AT) (CH) (Ins) No. 279/2023 For Stay IA No. 853/2023	The Deputy Assistant Commissioner (State Tax), Andhra Pradesh Vs Agrigo Trading Pvt. Ltd & Anr.	Mr. AG Sathyanarayana	Mr. Avinash Krishnan Ravi-R1
23	Comp App (AT) (CH) (Ins) No. 446/2023 For Stay IA No. 1381/2023 For Exemption IA No. 1382/2023 To implead IA No.57/2024	B. Nirmal Kumar Vs Tharuvai Ramachandran Ravichandran, RP of JBM Homes Pvt Ltd & JBM Shelters Pvt Ltd & Anr. WITH	Mr. Avinash Krishnan Ravi	

24	Comp App (AT) (CH) (Ins) No. 447/2023 For Exemption IA No. 1385/2023 For Stay IA No. 1384/2023 To implead IA No. 58/2024	B. Nirmal Kumar Vs Tharuvai Ramachandran Ravichandran, RP of JBM Homes Pvt Ltd & JBM Shelters Pvt Ltd & Anr.	Mr. Avinash Krishnan Ravi	
25	Comp App (AT) (CH) (Ins) No. 1/2024 For Stay IA No. 3/2024 For Exemption IA No. 4/2024	Radiant Corporation Pvt. Ltd. Represented by its Authorized Representative K.V.V. Janardhana Rao Vs Mr. Gullapalli Kishore Babu Chairperson of the Monitoring Committee of M/s Jeevan Polymers Pvt. Ltd. & Anr.	Mr. Ch. Siddhartha Sarma	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
26	TA (AT) No. 244/2021 (CA (AT) (Ins) No. 766/2020 For Delay IA No. 2050/2020 Additional docs IA No. 2051/2020)	M/s Metal Gems Vs M/s Saranya Forgings & Engineers India Pvt. Ltd.	Dr. Harsh Surana	
27	TA (AT) No. 85/2021 (CA (AT) No. 173/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors WITH	Mr. A.M. Ilango	Mr. Srinandan K- R1 & R2
28	TA (AT) No. 86/2021 (CA (AT) No. 174/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors	Mr. A.M. Ilango	Mr. Srinandan K- R1 & R2
29	TA (AT) No.109/2021 (CA (AT) No.151/2019 For Exemption IA No. 1997/2019) Additional docs. IA No. 923/2023	Rachakonda Siva Kumar Vs Gagan Aerospace Limited & Anr. WITH	Mr. Sai Srujan Tayi Ms. Pooja Jain	Mr. Y.Suryanarayana- R2
30	TA (AT) No.110/2021 (CA (AT) No.153/2019 For Exemption IA No. 2001/2019) Additional docs. IA No. 924/2023	Rachakonda Siva Kumar Vs Gagan Aerospace Limited & Anr. WITH	Mr. Sai Srujan Tayi Ms. Pooja Jain	Mr. Y.Suryanarayana- R2

31	TA (AT) No.113/2021 (CA (AT) No.200/2019 For Delay IA No. 2350/2019 For Exemption IA No. 2351/2019) Additional docs. IA No. 925/2023	Rachakonda Siva Kumar Vs Gagan Aerospace Limited & Anr.	Mr. Sai Srujan Tayi Ms. Pooja Jain	Mr. Y.Suryanarayana- R2
32	TA (AT) No. 122/2021 (CA (AT) (Ins) No. 5/2020) IA No. 82/2022	Tamilnad Mercantile Bank Ltd Vs Mrs. Maddhumathi Kannan Adityan	Mr. B Giridhara Rao	M/s Iyer & Thomas Mr. H Karthik Seshadri
33	Comp App (AT) (CH) (Ins) No.199/2021 For Condone Delay IA No. 404 & 632/2021	Flinta Real Estate LLP Vs NHDPL South Pvt Ltd WITH	Mr. Udayarikar Rangarajan Ms. Anisha Aatresh	M/s Surana & Surana Mr. Kalyan Jhabakh
34	Comp App (AT) (CH) (Ins) No.201/2021 For Condone Delay IA No. 405 & 633/2021 Additional docs IA No. 453/2022	Flinta Real Estate LLP Vs NEL Holdings South Ltd	Mr. Udayarikar Rangarajan Ms. Anisha Aatresh	M/s Surana & Surana Mr. Kalyan Jhabakh
35	TA (AT) No. 256/2021 (CA (AT) (Ins) No. 28/2021)	The Kerala State Pollution Control Board & Anr. Vs M/s Merchem Ltd. & 23 Ors.	Ms. Rema Smrithi VK	Mr. Aditya Verma- R1
36	Comp App (AT) (CH) (Ins) No.303/2021	Pradeep Kumar & 52 Ors Vs Shri Rajendran, RP & 3 Ors	Mr. Philip Mathew	Mr. Vinod PV- R1 Mr. Sankar P Panicker- R2, R4
37	Comp App (AT) (CH) No. 52/2022 To dispense with IA No. 610/2022 Leave to file IA No. 526/2023	S. C. Dakshinamurthy Vs Mr. Ramakrishnan Sadasivan Liquidator of Thiru Arroran Sugars Ltd. WITH	Mr. R Subramanian Raja	Mr. B. Dhanaraj
38	Comp App (AT) (CH) No. 131/2022 For Exemption IA No. 1129/2022 To Implead IA No.1130/2022 For Urgent Hearing IA No. 271/2023	R.V. Tyagarajan Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd	Mr. R Parthasarathy	Mr. B Dhanaraj

39	Comp App (AT) (CH) (Ins) No. 53/2022 Interim Injunction IA No. 104/2022 For Stay IA No.105/2022 For Exemption IA No. 106/2022	K.S. Srinivasan Vs T. Udayakumar, Ex Director Land Mark Housing Project (Chennai) P Ltd & 2 Ors. WITH	Ms. Akshaya Manoharan	Mr. Venkataramanan R1 M/s Ramalingam & Associates- R3
40	Comp App (AT) (CH) (Ins) No. 83/2022 For Exemption IA No.164/2022 For Stay IA No. 165/2022 For Direction IA No. 166/2022	K.S.Sreenivasan Vs T. Udayakumar, Ex Director Landmark Housing Projects (Chennai) Pvt. Ltd & 2 Ors.	Ms. Akshaya Manoharan	Mr. Venkataramanan R1 M/s Ramalingam & Associates- R3
41	Comp App (AT) (CH) (Ins) No. 186/2022 For Urgent hearing IA No. 429/2022 For Stay IA No. 430/2022 To implead IA No. 590/2022	M/s. Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj, RP of Regen Powertech Pvt. Ltd.	Mr. VV Sivakumar	Mr.AG Sathyanarayana
42	Comp App (AT) (CH) (Ins) No. 258/2022 For Stay IA No. 547/2022 For Urgent Listing IA No. 548/2022	Jakkula Rama Rao Vs Punjab National Bank & 2 Ors.	Mr. Anirudh Krishnan	Mr. Varun Srinivasan- R1
43	Comp App (AT) (CH) (Ins) No. 266/2022	Sree Vanamali Agro Farm Pvt. Ltd. & 4 Ors. Vs Viswaroopi Energy Pvt. Ltd WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
44	Comp App (AT) (CH) (Ins) No. 267/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs LEPL Ventures Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
45	Comp App (AT) (CH) (Ins) No. 294/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs Swarna Bhaskar Holdings Pvt. Ltd.	Mr. PBA Srinivasan	Mr. Y Suryanarayana

		WITH		
46	Comp App (AT) (CH) (Ins) No. 296/2022	Sree Vaibhavi Infrastructures Pvt. Ltd. & 3 Ors. Vs LEPL Peopletech Pvt. Ltd.	Mr. PBA Srinivasan	Mr. Y Suryanarayana
47	Comp App (AT) (CH) (Ins) No. 297/2022	Sree Vaibhavi Infrastructures Pvt. Ltd. Vs Medipro Edu Management Pvt. Ltd.	Mr. PBA Srinivasan	Mr. Y Suryanarayana
48	Comp App (AT) (CH) (Ins) No. 169/2023 For Stay IA No. 550/2023	Smt. Nukala Savithri Vs Bank of Maharashtra & Anr.	Dr. KS Ravichandran	Mr. T Ravichandran- R1
49	Comp App (AT) (CH) (Ins) No. 171/2023 For Urgent Hearing IA No. 554/2023 For Stay IA No. 555/2023	NNBV Venkateshwara Rao Vs Bank of Maharashtra & Anr.	Dr. KS Ravichandran	Mr. T Ravichandran- R1

02:00 pm
(HYBRID MODE)
(After rising of Court III)

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 229/2023 For Exemption IA No. 745/2023 For Stay IA No. 746/2023 To implead IA No. 821/2023 For Amendment IA No. 45/2024	G. Yoganand Suspended Director of Manjeera Constructions Ltd Vs Catalyst Trusteeship Limited & Anr. WITH	Mr. Avinash Krishnan Ravi	M/s Tatva Legal Mr. Sanjay Kishore- R1 Mr. Rohan Rajasekaran- R2

2	Comp App (AT) (CH) (Ins) No. 232/2023 For Exemption IA No. 749/2023 For Stay IA No. 750/2023 To implead IA No. 820/2023 For Amendment IA No. 46/2024	G. Yoganand Suspended Director of Manjeera Retail Holdings Pvt. Ltd Vs Catalyst Trusteeship Ltd. & Anr.	Mr. Avinash Krishnan Ravi	M/s Tatva Legal Mr. Sanjay Kishore- R1 Mr. Rohan Rajasekaran- R2
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Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- ycnclatchennai5@gmail.com
Ph-044-28880500